

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.275 OF 2019

In the matter of:

Pankaj Kikavat

Appellant

Vs

Bank of India & Anr

Respondents

Mr. Nitin Mishra and Ms Mithali Gupta, Advocates for appellant.

Mr Ankur Kumar, RP

Ms Medha Tandon, Advocate for R1.

ORDER

08.01.2020- Learned counsel for the appellant seeks permission to withdraw the appeal. The Respondents have no objection. The appellant is permitted to withdraw the appeal. Accordingly, the appeal is dismissed as withdrawn. However, the appellant may pursue his rights as per law before the competent authority.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr.Ashok Kumar Mishra)
Member (Technical)

Bm/nn